

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

CRIMINAL APPEAL NO(s). 1449 OF 2003

M/S. SHANKAR FINANCE & INVESTMENTS

Appellant (s)

VERSUS

STATE OF A.P. & ORS.

Respondent(s)

Date: 03/05/2007 This Appeal was called on for hearing today.

For Appellant(s)

M/S. P.S.N. & Co.,Adv.

For Respondent(s)

Mrs.D. Bharathi Reddy,Adv.

UPON hearing counsel the Court made the following

O R D E R

Six weeks' time is granted to file additional documents, as prayed for.

Issue summons for non-prosecution after six weeks, in the event of default,

as provided in Circular dated 28.11.2006.

(B.SUDHEENDRA KUMAR)

Registrar

hj